

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAVRANG ROADLINES PRIVATE LIMITED Date of Commencement of Liquidation: 17-09-2020; List of Stakeholders as on Date: 17-09-2020; Name of IP: Mr. Sachin Dinkar Bhattbhatt; Last 5 digit of registration number: 11514

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	04	428370931	04	428370931	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	16	184653490	16	184653490	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	01	5642880	01	5642880	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	03	621088	03	621088	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>24</b>	<b>619288389</b>	<b>24</b>	<b>619288389</b>	<b>0</b>	<b>0</b>	<b>0</b>	